

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 811/2017

MOHD. SHAREEF KHAN

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 10-04-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas K.Singh, Adv.
Mr. T. N. Singh, AOR

For Respondent(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 have already filed counter affidavit.

Respondent Nos.4 and 6 have been served but no one has entered appearance.

Fresh address of respondent No.5 has been filed. Notice be issued immediately.

List again on 9.7.2018.

KAPIL MEHTA
Registrar
10.4.2018

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